


NOTICE

The Hon'ble High Court of Bombay by an order dated 6th April, 2018 passed in Writ Petition (L.) No. 1137 of 2018, directed to stay and suspend the Central On-line Recruitment Process for filling up the vacant posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal, in various District Courts throughout the State, forthwith.

All concerned to take note of this direction and act accordingly.

Date : 6th April, 2018


(Surendra P. Tavade)
Registrar (Inspection-I)


No.HKW/(Admn)/ 2624
District Court, Osmanabad
Dated : 7 April, 2018.

Copy forwarded for information & necessary action to :-

- 1) The District Judge-1, Omerga/Bhoom
- 2) The Chief Judicial Magistrate, Osmanabad.
- 3) The Civil Judge, S.D., Osmanabad/Omerga/Bhoom/Paranda.
- 4) The Civil Judge, JD, Tuljapur/Kallam/Washi/Lohara.
- 5) The Jt.Civil Judge, JD, Omerga /Bhoom/Paranda

They are requested to affix the said NOTICE on the notice board of Court.

- Copy to:-
- 1) The Asst. Superintendent, Cash Finance & Accounts Branch, District Court, Osmanabad is directed to affix said NOTICE on the Notice board of the District Court, Osmanabad.
 - 2) The Senior Clerk, Computer Section, District Court, Osmanabad is directed to upload the said Notice on official website.



(Deoram N. Argade)
Principal District Judge, Osmanabad.

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सुचना

मा. उच्च न्यायालय, मुंबई यांनी रिट याचिका (एल.) क्र. ११३७/२०१८ मध्ये दि.०६/०४/२०१८, रोजी पारित केलेल्या आदेशानुसार संपुर्ण राज्यातील, विविध जिल्हा न्यायालयात लघुलेखक (निम्नश्रेणी), कनिष्ठ लिपिक आणि शिपाई/हमाल यांची रिक्त पदे भरण्याकरिताची मध्यवर्ती ऑनलाईन सेवाप्रवेश प्रक्रिया (सेंट्रल ऑन-लाईन रिक्तपद प्रोसेस) ही तात्काळ स्थगित करण्यात आलेली आहे. सदर निर्णयाची संबंधितांनी नोंद घ्यावी.

दिनांक : ६ एप्रिल, २०१८


(सुरेश पी. तावडे)
प्रबंधक (तपासणी-१)